

m.p.n. 279/95
For extension
of time, bail
on 7.4.95

27/3

c.p.n. 49/95
in order
bail on 7.4.95

27/3

Dated: 7.4.95 SI. No. 30

Shri K.B. Talreja for the
applicant Shri S.C. Dhanan for
the respondents.

Shri Dhanan states that
he does not press M.P. because
they have made the payment,
M.P. is disposed of. C.P. is
also disposed of.

(P.P. Srivastava)
M(A)

(M.S. Dashpande)
NC

m.j.

dt 7.4.95
Order/Judgement despatched
to Applicant/Respondent (s)
on 12/6/95

8
12.6.95